

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 7670/2018

SHANTI BAVARIA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 12-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anshuman Shrivastava, Adv.
Mr. B. Ramana Murthy, AOR

For Respondent(s)

Mr. M.P. Singh, Adv.
Mr. Arjun Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has not filed counter affidavit, despite last opportunity having been granted. Further opportunity is declined.

Service is complete on respondent Nos.2 to 4 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

SURYA PRATAP SINGH
Registrar